

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 09<sup>th</sup> April, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

<b>S.No.</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 04/2015	Kishore Samrite Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava Adv.	
2.	Original Application No. 06/2015 (CZ)	Kishore Samrite Vs Union of India. & 7 ors.	Mr. R.S.Verma, Adv. Mr. V.J. Saxena Adv. Mr. Rohit Jain Adv.	
3.	Original Application No. 03/2015	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv.	
4.	Original Application No. 05/2015	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv.	
5.	Original Application No. 07/2015 (CZ) M.A. 149/2015	Jagannath Mane Vs. Union of India and Others	Mr. Shekhar Sharma Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**